

(74)

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 915/97.

Between:

Date of Order: 17-11-97.

1. Kum.G.Malathirani.

and

.. Applicant.

1. The Senior Superintendent of Post Offices,
(SSP for short) Srikakulam Division,
Srikakulam-1

2. The Assistant Superintendent of Post Offices
(ASP for short) Srikakulam (West)
Sub Division, Srikakulam.

3. The Postmaster General, (PMG-for short)
Visakhapatnam Region, Visakhapatnam-3.

4. The Chief Postmaster General, (CPMG for short)
A.P. Circle, Hyderabad-1.

5. The Union of India, rep. by the Secretary,
Dept.of Posts, Dak Bhavan, New Delhi-1.

.. Respondents.

For the Applicant: Mr. T.V.V.S.Murthy, Advocate.

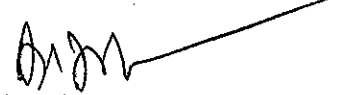
For the Respondents: Mr. V.Vinod Kumar, Addl.CGSC.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

The Tribunal made the following order:-

It is submitted by Sri T.V.V.S.Murthy on behalf of the applicant that she wishes to withdraw the O.A. Mr.Vinod Kumar has no objection. The same is permitted. The letter submitted by the learned counsel shall be taken on record.. The OA is disposed of as withdrawal.


Deputy Registrar.

To

1. The Senior Superintendent of Post Offices,
Srikakulam Division, Srikakulam-1.
2. The Assistant Superintendent of Post Offices,
Srikakulam (West) Sub-Division, Srikakulam.
3. The Postmaster General, Visakhapatnam Region, Visakhapatnam-3.
4. The Chief Postmaster General, A.P.Circle, Hyderabad-1.
5. The Secretary, Dept.of Posts, Union of India, Dak Bhavan,
New Delhi-1.
6. One copy to Mr. T.V.V.S.Murthy, Advocate, CAT.Hyd.
7. One copy to V.Vinod Kumar, Addl.CGSC. CAT.Hyd.
8. One spare copy.

pvm

28/11/97
Rane
20/11/97

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
— HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD :M(A)

DATED:- 17/11/97

ORDER/JUDGMENT.

M.A../RA../C-A.No..

in

O.A.No. 915/97

T.A.No.

(W.P.)

Admitted and Interim directions issued.

Allowed

as with draw

Disposed of with Directions

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No.order as to costs

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

देश/DESPATCH

25 NOV 1997

हैदराबाद ब्याचपीठ
HYDERABAD BENCH